

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE- 02.../2022-2023 (Purchase Cell)

Quotation is invited from reputed firms/ suppliers for supply of 59 (Fifty nine) pcs Computer chairs and 51 (Fifty one) pcs Computer tables of standard size for the use of the Court.

The firm/ supplier must have the financial capacity to execute the supply of aforesaid article.

The Tender must reach this Court within 03 weeks from the date of publication of this notice. Quotation received after stipulated time/date shall not be entertained. This tender notice can be downloaded from the website of Patna High Court: - "<http://patnahighcourt.gov.in>".

Terms & Conditions:

- (i) Proof of Registration of firm/supplier as per Government Rules.
- (ii) The articles supplied should be in good condition.
- (iii) The firm shall display the quoted article as and when informed by Court.
- (iv) The firm shall submit an affidavit regarding not being black listed by any Govt. office.
- (v) The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- (vi) No advance payment shall be made.
- (vii) The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- (viii) The firm shall submit its bill in duplicate at the time of supply of articles.
- (ix) Payment will be made in account of the firm after due verification of items supplied.
- (x) Any query, regarding this tender may be made on telephone no. (0612-7158759) during office hours.



Officer on Special Duty

Patna High Court, Patna